

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/80/2016
NAME OF THE PETITIONER(S) : S. N. Santosh Kumar
NAME OF THE RESPONDENT(S) : Akshya Textiles Limited & 9 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

- 1.) ANIRUDH KRISHNAN } counsel for petitioner
B.D. SUJAY PRASAD } 2nd Respondent
- 2. R. VIDHYASHANKAR } counsel for R1 to 5
R. ASHOK KUMAR }
- 3 R GANESH KANNA } for R SRINIVAS
Advocate } Counsel for R8 - R10

ORDER

Shri Anirudh Krishnan, counsel for petitioner present. Shri R Ashok Kumar, counsel for R1 to R5 and Shri R Ganesh Kanna, counsel for R8 to R10 present. Time extended at their request for submitting arguments. The matter may be posted alongwith TCP 215/2016. Put up on 23.03.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)